



(1)

925-wp-1026-2020

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD**

925 WRIT PETITION NO.1026 OF 2020

RAVINDRA CHAMPALAL KHINVASARA ..PETITIONER

VERSUS

**AURANGABAD MUNICIPAL CORPORATION AURANGABAD AND
OTHERS ..RESPONDENTS**

...
Mr. Namit S. Muthiyan, Advocate for the Petitioner.
...

**CORAM : S. V. GANGAPURWALA &
MANGESH S. PATIL, JJ.**

DATED : 16th JANUARY, 2020.

PER COURT:-

1. The learned counsel submits that the petitioner has filed application for sanction of lay out. The same is not considered.
2. Issue notice to respondents, returnable on 12.03.2020.

**(MANGESH S. PATIL)
JUDGE**

**(S. V. GANGAPURWALA)
JUDGE**

Devendra/January-2020